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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, the House will take up next item, Papers to be laid on the Table.

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the Engineering Projects (India) Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2012-2013.

(Placed in the Library. See No. LT 6892/15/12)

- (ii) Memorandum of Understanding between the Cement Corporation of India Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2012-2013.

(Placed in the Library. See No. LT 6893/15/12)

- (iii) Memorandum of Understanding between the NEPA Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2012-2013.

(Placed in the Library. See No. LT 6894/15/12)

- (iv) Memorandum of Understanding between the Hindustan Newsprint Limited (Subsidiary) and the Hindustan Paper Corporation Limited (Holding Company) under the administrative control of Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2012-2013.

(Placed in the Library. See No. LT 6895/15/12)

- (v) Memorandum of Understanding between the Hindustan Paper Corporation Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2012-2013.

(Placed in the Library. See No. LT 6896/15/12)

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

- (1) Memorandum of Understanding between the Hindustan Insecticides Limited and the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers, for the year 2012-2013.

(Placed in the Library. See No. LT 6897/15/12)

- (2) Memorandum of Understanding between the Hindustan Antibiotics Limited and the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers, for the year 2012-2013.

(Placed in the Library. See No. LT 6898/15/12)

- (3) Memorandum of Understanding between the Indian Drugs and Pharmaceuticals Limited and the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers, for the year 2012-2013.

(Placed in the Library. See No. LT 6899/15/12)

(4) Memorandum of Understanding between the Rajasthan Drugs and Pharmaceuticals Limited and the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers, for the year 2012-2013.

(Placed in the Library. See No. LT 6900/15/12)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Hindustan Antibiotics Limited, Pune, for the year 2010-2011.

(ii) Annual Report of the Hindustan Antibiotics Limited, Pune, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in the Library. See No. LT 6901/15/12)

(b) (i) Review by the Government of the working of the Rajasthan Drugs and Pharmaceuticals Limited, Jaipur, for the year 2010-2011.

(ii) Annual Report of the Rajasthan Drugs and Pharmaceuticals Limited, Jaipur, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in the Library. See No. LT 6902/15/12)

(3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(4) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Indian Drugs and Pharmaceuticals Limited for the years 2009-2010 and 2010-2011 within the stipulated period of nine months after the close of the respective accounting years.

(Placed in the Library. See No. LT 6903/15/12)

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): On behalf of Shri Paban Singh Ghatowar, I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Tenth, Thirteenth, Fourteenth and Fifteenth Lok Sabha :-

TENTH LOK SABHA

1. Statement No. XXV Sixteenth Session, 1996

(Placed in the Library. See No. LT 6904/15/12)

THIRTEENTH LOK SABHA

2. Statement No. XLVI Second Session, 1999

(Placed in the Library. See No. LT 6905/15/12)

3. Statement No. LII Third Session, 2000

(Placed in the Library. See No. LT 6906/15/12)

FOURTEENTH LOK SABHA

4. Statement No. XXV Fifth Session, 2005

(Placed in the Library. See No. LT 6907/15/12)

5. Statement No. XXIV Sixth Session, 2005

(Placed in the Library. See No. LT 6908/15/12)

6. Statement No XXIV Seventh Session, 2006

(Placed in the Library. See No. LT 6909/15/12)

7. Statement No. XX Tenth Session, 2007

(Placed in the Library. See No. LT 6910/15/12)

8. Statement No. XVIII Eleventh Session, 2007

(Placed in the Library. See No. LT 6911/15/12)

9. Statement No. XVII Twelfth Session, 2007

(Placed in the Library. See No. LT 6912/15/12)

10. Statement No. XV Thirteenth Session,2008

(Placed in the Library. See No. LT 6913/15/12)

11. Statement No. XIII Fourteenth Session, 2008

(Placed in the Library. See No. LT 6914/15/12)

12. Statement No. XII Fifteenth Session, 2009

(Placed in the Library. See No. LT 6915/15/12)

FIFTEENTH LOK SABHA

13. Statement No. XI Second Session, 2009

(Placed in the Library. See No. LT 6916/15/12)

14. Statement No. IX Third Session, 2009

(Placed in the Library. See No. LT 6917/15/12)

15. Statement No. IX Fourth Session, 2010

(Placed in the Library. See No. LT 6918/15/12)

16. Statement No. VI Fifth Session, 2010

(Placed in the Library. See No. LT 6919/15/12)

17. Statement No. V Sixth Session, 2010

(Placed in the Library. See No. LT 6920/15/12)

18. Statement No. IV Seventh Session, 2011

(Placed in the Library. See No. LT 6921/15/12)

19. Statement No. III Eighth Session, 2011

(Placed in the Library. See No. LT 6922/15/12)

20. Statement No. II Ninth Session, 2011

(Placed in the Library. See No. LT 6923/15/12)

21. Statement No. I Tenth Session, 2012

(Placed in the Library. See No. LT 6924/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the Mumbai Railway Vikas Corporation Limited and the Ministry of Railways for the year 2012-2013.

(Placed in the Library. See No. LT 6925/15/12)

(ii) Memorandum of Understanding between the Braithwaite and Company Limited and the Ministry of Railways for the year 2012-2013.

(Placed in the Library. See No. LT 6926/15/12)

(2) A copy of the Report (Hindi and English versions) on the progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories on the Railways for the year ending 31st March, 2011.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in the Library. See No. LT 6927/15/12)
